													Annexure 4	
Name	of the Corporate Debtor	Snehanjali and S.B. Developers Private Limited												
Date	of commencement of CIRP	07-03-2024												
List o	creditors as on	05-02-2025												
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
	(Amount in Rs.)													
SI.	Name of the creditor	Details of	claim received		Details of claim admitted				Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any	
No.		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered	Whether related	% voting share in	contingent claim	mutual dues,	not admitted	under		
				admitted		by guarantee	party?	CoC	· ·	that may be set		verification		
						' '				off				
1	Hive Carbon Zero Developers Private Limited	11-06-2024	52,30,02,640	52,30,02,640	Unsecured loan	-	Yes	0.00%	-	-	-	-	Admitted as per NCLT order	
2	Harshit Bheda	21-03-2024	2,94,05,350	22,55,350	Unsecured creditor	-	No	0.05%	-	-	2,71,50,000	-	Admitted as per NCLT order	
3	Himanshu Bheda HUF	21-03-2024	2,26,05,350	22,55,350	Unsecured creditor	-	No	0.05%	-	-	2,03,50,000	-	Admitted as per NCLT order	
4	Himanshu K Bheda HUF	21-03-2024	1,33,58,940	27,06,180	Unsecured creditor	-	No	0.06%	-	-	1,06,52,760	-	Admitted as per NCLT order	
5	Conception John Rumao	28-03-2024	3,86,22,452	1,25,81,600	Unsecured creditor	-	No	0.28%		-	2,60,40,852	-	Provisionally admitted (as per	
													NCLT order), however, the	
													admission is subject to	
			1								1		NCLAT's decision	

0.43%

8,41,93,612

Note: The above list is subject to change upon receipt of further information on existing claims

Any fresh claim received on or after 18/09/2024 shall not be considered in terms of Regulations 12 & 13(1B) of CIRP Regulations

62,69,94,732

54,28,01,120

Total